<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 224 OF 2016

Dated: 29th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s. K. M. Sugar Mills Ltd. Vs.			Appellant(s)	
Uttar Pradesh Electricity Regulate		-	Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Abhishek Raj		
Counsel for the Respondent(s)	:	Mr. C. K. Rai Mr. Umesh Prasad	d for R.1	
		Mr. Rajiv Srivastav	va for R.2-6	

<u>ORDER</u>

It is represented that pleadings are complete. List the matter for hearing on <u>29.08.2017.</u>

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/sh